

SUMMARY OF THE COMBINATION

(Under Regulation 13 (1B) of the The Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011)

Names of the parties

Acquirer

Reliance Jio Infocomm Limited (“**RJIL**”)

Transferor

Reliance Communications Limited (“**RCom**”)

Reliance Telecom Limited (“**RTL**”)

Type of combination

- 1 On 18 January 2016, pursuant to the Guidelines for trading of access spectrum by access service providers dated 12 October 2015 issued by the Department of Telecommunications, Government of India, RJIL and RCom entered into an agreement for acquisition of right to use certain spectrum in the 800 MHz band by RJIL from RCom (“**Trading Agreement**”). Further on the same date, RJIL and RCom entered into an option agreement providing RJIL the option to acquire right to use certain other spectrum in the 800 MHz band from RCom subject to occurrence of certain specified events (“**RCom Option Agreement**”). Finally, on the same date, RJIL also entered into an option agreement with RTL, a subsidiary of RCom (“**RTL Option Agreement**”) providing RJIL the option to acquire right to use certain further spectrum in the 800 MHz band from RTL subject to occurrence of certain specified events. The transactions contemplated under the Trading Agreement, RCom Option Agreement and RTL Option Agreement are together referred to as the “**Transaction**”.

Areas of activities of the parties

- 2** RJIL is a wholly owned subsidiary of Reliance Industries Limited. As of the date of entering into the Transaction, RJIL was testing its network for providing mobile telephone services (i.e., high definition voice, video, data and messaging) in India.

- 3** RCom/RTL belong to the Anil Dhirubhai Ambani group. As of the date of entering into the Transaction, RCom was involved *inter alia* in the following businesses in India:
 - a. mobile telephone services, value added services, wireless data, fixed wireless, wireline services, public access business;
 - b. internet data center, broadband services, leased lines, office centrex;
 - c. DTH and IPTV services;
 - d. passive infrastructure on lease basis to other mobile operators;
 - e. technology services for leveraging internal IT development capabilities.

Relevant market and competitive assessment

- 4** Broadly, the Transaction relates to the market for provision of access services in certain licensed service areas across India.